

members for the periods indicated against each:

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| (1) Shri F. P. Gaekwad. | 1st June to 22nd June, 1962.
(First Session) |
| (2) Shri Rananjaya Sinh. | 6th August to 7th September, 1962.
(Second Session) |
| (3) Shri Joachim Alva. | 4th June to 20th June, 1962.
(First Session) |
| (4) Shri Panampilli Govinda Menon. | 7th May to 13th June, 1962.
(First Session) |
| (5) Shri Ghyasuddin Ahmed. | 26th April to 18th June, 1962.
(First Session) |
| (6) Shri A. K. Gopalan. | 3rd May to 22nd June, 1962.
(First Session) |
| (7) Dr. Panjabrao S. Deshmukh. | 6th August to 7th September, 1962.
(Second Session) |
| (8) Shri Kamalnayan Bajaj. | 6th August to 20th August, 1962.
(Second Session) |
| (9) Sardar Surjit Singh Majithia. | 6th August to 7th September, 1962.
(Second Session) |
| (10) Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagaram. | 18th August to 6th September, 1962.
(Second Session) |
| (11) Shri Nath Pai. | 10th August to 7th September, 1962.
(Second Session) |
| (12) Shrimati Shakuntala Devi. | 14th August to 7th September, 1962.
(Second Session) |
| | 1st June to 22nd June, 1962.
(First Session) |
| | 6th August to 7th September, 1962.
(Second Session) |

12.40 hrs.

I take it that the House agrees with the recommendations of the Committee.

Several Hon. Members: Yes.

Mr. Speaker: The Members will be informed accordingly.

CONVERTS MARRIAGE DISSOLUTION BILL*

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): Sir, on behalf of Shri A. K. Sen, I beg to move for leave to introduce a Bill to provide for the dissolution under certain circumstances of marriage of converts and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the dissolution under certain circumstances of marriage of converts and for matters connected therewith."

The motion was adopted.

Shri Hajar-navis: Sir, I introduce the Bill.

12.40½ hrs.

BUSINESS ADVISORY COMMITTEE
SIXTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Sixth Report of the Business Advisory Committee presented to